

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/11015 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 14th November, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/24/ dated 08.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.11.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2006/11016 /A, dated , 14-11-24
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]